

SCHEDULE-II**[See Rule 3(2)]****Form 1****List of cases e-filed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	C S 09/2026	Dr. Rasmita Das Swain Vs. Dr. Banka Bihari Das & Ors	Sri Vasudev Sharan Swain	8130668833		01.08.2026	01.08.2026
			I A 05/2026	Dr. Rasmita Das Swain Vs. Dr. Banka Bihari Das & Ors	Sri Vasudev Sharan Swain	8130668833		01.08.2026	01.08.2026
			C S 10/2026	Canara Bank Vs. Kanhu Charan Swain	Sri Nilakantha Das	9437109125		07.08.2026	07.08.2026
			C S 11/2026	Bank of Baroda Vs. Kanhu Charan Swain	Sri Nilakantha Das	9437109125		19.8.2026	19.8.2026
			C S 12/2026	Bank of Baroda Vs. Kampanidhi Sahu	Sri Nilakantha Das	9437109125		19.8.2026	19.8.2026
			C S 13/2026	Bank of Baroda Vs. Mrs. B. Bhavani Achary	Sri Nilakantha Das	9437109125		21.8.2026	21.8.2026
			C S 14/2026	Bank of Baroda Vs. Mrs. Nirmala Sahu	Sri Nilakantha Das	9437109125		21.8.2026	21.8.2026
			C S 15/2026	Bank of Baroda Vs. Pratima Maharana	Sri Nilakantha Das	9437109125		21.8.2026	21.8.2026
			C M A 29/2023	State Bank of India Vs. Sri K. Santosh Rao & Ors	Sri Simanchal Panda	9338005621		21.8.2026	21.8.2026
			C S 16/2026	State Bank of India Vs. Omm Sai Enterprisers	Sri Niranjana Mahapatro	9438236781		31.08.2026	31.08.2026
			CMA 30/2026	M/s. Manappuram Finance Ltd Vs. Kushale Mahakud	Sri Deepak Kumar Sukla	9437361700		31.08.2026	31.08.2026

			CMA 31/2026	M/s. Manappuram Finance Ltd Vs. Jilu Das	Sri Deepak Kumar Sukla	9437361700		31.08.2026	31.08.2026
			CMA 32/2026	M/s. Chola mandalam Investment & Finance Company Ltd., Vs. Sunil Kumar Das	Sri Deepak Kumar Sukla	9437361700		31.08.2026	31.08.2026
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	Arb 05/2026	IDFC First Bank Limited Vs. JJMP Construction Pvt. Ltd. & Others	Sri Ashok Kumar Sahoo & Associates			06.08.2026	06.08.2026
			Exe.22/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Prasanta Kumar Swain	Sri Ashok Kumar Sahoo & Associates			11.08.2026	10.08.2026
			Exe.23/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Mrutyunjaya Dwibedy	Sri Ashok Kumar Sahoo & Associates			11.08.2026	10.08.2026
			Exe.24/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Minaketan Puri	Sri Ashok Kumar Sahoo & Associates			11.08.2026	10.08.2026
			Exe.25/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Manjurani Mahananda	Sri Ashok Kumar Sahoo & Associates			11.08.2026	10.08.2026
			Exe.26/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Laba Kumbhar	Sri Ashok Kumar Sahoo & Associates			11.08.2026	10.08.2026
			Exe.27/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Hrushikesh Padhan	Sri Ashok Kumar Sahoo & Associates			11.08.2026	10.08.2026

			Exe.28/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Hajari Tandakar	Sri Ashok Kumar Sahoo & Associates			11.08.2026	10.08.2026
			Exe.29/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Shrikant Patel	Sri Ashok Kumar Sahoo & Associates			11.08.2026	10.08.2026
			Exe.30/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Bisakha Patel	Sri Ashok Kumar Sahoo & Associates			11.08.2026	10.08.2026
			Exe.31/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Benudhar Sahu	Sri Ashok Kumar Sahoo & Associates			11.08.2026	10.08.2026
			Exe.32/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Arati Singh	Sri Ashok Kumar Sahoo & Associates			11.08.2026	10.08.2026
			Exe.33/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Mrutyunjaya Dwibedy	Sri Ashok Kumar Sahoo & Associates			11.08.2026	10.08.2026
			Exe.34/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Shrikant Patel	Sri Ashok Kumar Sahoo & Associates			11.08.2026	10.08.2026
			Exe.35/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Shrikant Patel	Sri Ashok Kumar Sahoo & Associates			11.08.2026	10.08.2026

			Exe.36/2026	Ms. Cholamandalam Investment and Finance Company Limited Vs. Rohan Kumar Naik	Sri Ashok Kumar Sahoo & Associates			11.08.2026	10.08.2026
			Exe.37/2026	Ms. Cholamandalam Investment and Finance Company Limited Vs. Rajesh Kumar Kedia	Sri Ashok Kumar Sahoo & Associates			11.08.2026	10.08.2026
			C.S.18/2026	M/s. Shyam Metalics And Energy Ltd. Vs. Sri Sai Sales	Sri Sudhanshu Sekhar Panda			11.08.2026	11.08.2026
			Exe.38/2026	Ms. Cholamandalam Investment and Finance Company Limited Vs. Dhananjay Singh	Sri Ashok Kumar Sahoo & Associates			13.08.2026	13.08.2026
			Exe.39/2026	Ms. Cholamandalam Investment and Finance Company Limited Vs. Durga Saini	Sri Ashok Kumar Sahoo & Associates			13.08.2026	13.08.2026
			Exe.40/2026	Ms. Cholamandalam Investment and Finance Company Limited Vs. Horil Ray	Sri Ashok Kumar Sahoo & Associates			13.08.2026	13.08.2026
			Exe.41/2026	Ms. Cholamandalam Investment and Finance Company Limited Vs. Jitendra Guru	Sri Ashok Kumar Sahoo & Associates			13.08.2026	13.08.2026
			Exe.42/2026	Ms. Cholamandalam Investment and Finance Company Limited Vs. Nimain Rajahansa	Sri Ashok Kumar Sahoo & Associates			13.08.2026	13.08.2026

			Exe.43/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Pratap Kumar Sharma	Sri Ashok Kumar Sahoo & Associates			13.08.2026	13.08.2026
			Exe.44/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Rabi Ray	Sri Ashok Kumar Sahoo & Associates			13.08.2026	13.08.2026
			Exe.45/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Ramesh Prasad Ray	Sri Ashok Kumar Sahoo & Associates			13.08.2026	13.08.2026
			Exe.46/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Sanjay Rai	Sri Ashok Kumar Sahoo & Associates			13.08.2026	13.08.2026
			Exe.47/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Sunil Kumar Panda	Sri Ashok Kumar Sahoo & Associates			13.08.2026	13.08.2026
			Exe.48/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Sushanta Kumar Meher	Sri Ashok Kumar Sahoo & Associates			13.08.2026	13.08.2026
			Exe.49/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Umabati Deep	Sri Ashok Kumar Sahoo & Associates			13.08.2026	13.08.2026
			C.S.19/2026	UCO Bank Vs. Padmini Dehury	Sri Suresh Kumar Panigrahi & Associates			14.08.2026	14.08.2026

			Exe.50/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Satyabrata Behera	Sri Ashok Kumar Sahoo & Associates			14.08.2026	14.08.2026
			Exe.51/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Sukhjeet Singh	Sri Ashok Kumar Sahoo & Associates			14.08.2026	14.08.2026
			Exe.52/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Takdir Panigrahi	Sri Ashok Kumar Sahoo & Associates			14.08.2026	14.08.2026
			Exe.53/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Prakash Kumar Sahoo	Sri Ashok Kumar Sahoo & Associates			14.08.2026	14.08.2026
			Exe.54/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Ram Prasad Yadav	Sri Ashok Kumar Sahoo & Associates			17.08.2026	17.08.2026
			Exe.55/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Ripan Kumar Barik	Sri Ashok Kumar Sahoo & Associates			17.08.2026	17.08.2026
			Exe.56/2026	Ms. Chola mandalam Investment and Finance Company Limited Vs. Sandeep Kumar Sa	Sri Ashok Kumar Sahoo & Associates			17.08.2026	17.08.2026

			Exe.57/2026	Ms. Cholamandalam Investment and Finance Company Limited Vs. Ajay Kumar Yadav	Sri Ashok Kumar Sahoo & Associates			17.08.2026	17.08.2026
			Exe.58/2026	Ms. Cholamandalam Investment and Finance Company Limited Vs. Arun Kumar Jena	Sri Ashok Kumar Sahoo & Associates			17.08.2026	17.08.2026
			Exe.59/2026	Ms. Cholamandalam Investment and Finance Company Limited Vs. Aslam Alam	Sri Ashok Kumar Sahoo & Associates			17.08.2026	17.08.2026
			Exe.60/2026	Ms. Cholamandalam Investment and Finance Company Limited Vs. Bhupinder Singh	Sri Ashok Kumar Sahoo & Associates			17.08.2026	17.08.2026
			Exe.61/2026	Ms. Cholamandalam Investment and Finance Company Limited Vs. Niranjan Sharma	Sri Ashok Kumar Sahoo & Associates			17.08.2026	17.08.2026
			Exe.62/2026	Ms. Cholamandalam Investment and Finance Company Limited Vs. Phanibibhusan Pradhan	Sri Ashok Kumar Sahoo & Associates			17.08.2026	17.08.2026
			Exe.63/2026	Ms. Cholamandalam Investment and Finance Company Limited Vs. Mohammad Siraj Alam	Sri Ashok Kumar Sahoo & Associates			20.08.2026	20.08.2026
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	-	-	-	-	-	-	-

6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	MS/18/2026	Canara Bank(Erstwhile Syndicate Bank) represented by its branch Manager Vs J.B Kasim Grocery Prop. Shaik Mosim	Ganjadhara Sahoo	8908783753		03/08/2026	04.08.2026
			I.A.Comm/15/2026	Nirmala Sahu Vs Sibasis Paul	Bipin Behari Panda	8249944954		20/08/2026	21.08.2026
			Arb.P./8/2026	JSW Minerals Trading Private Limited Vs Parentmont International Pvt Ltd	Swata Senapati	7735696003		28/08/2026	28.08.2026
			I.A.Comm/16/2026	JSW Minerals Trading Private Limited Vs Parentmont International Pvt Ltd	Swata Senapati	7735696003		28/08/2026	28.08.2026
			I.A.Comm/17/2026	Ranjan Kuamr Das Vs M/s Sriram Finance Company Ltd	Dhirendra Nath Acharya	9338547877		28/08/2026	31.08.2026
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	ARBP 06/2026	Director, M/s ISAR Engineering PVT. LTD -Versus- Registrar, National Institute of Technology, Rourkela	Sidhant Dwibedi			12.08.2026	12.08.2026
			ARBP 07/2026	The Director in Charge, Steel Authority of India Limited -Versus- M/s Reliable Hi Tech Infrastructure PVT. LTD	Sukanta Kumar Biswal			14.08.2026	14.08.2026
			Commercial Suit No. 15/2026	M/s Standard Construction Services -Versus- M/s Purita Water Solutions Pvt. LTD	Srikant Sahoo			24.08.2026	24.08.2026
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	3.CMA. 124/2026	M/s Sree Jagannath Store vs Sundaram finance ltd.	Hemalata Mohapatra	8895479914	mohapatraheemalata@gmail.com	12.08.2026	12.08.2026

			3.CS.357/20 26	Bank of Baroda vs Jyotsna rani Dutta	Lambodar Nayak	9437129067	nayak.lambodar@rediffmail.com	08.07.2026	08.07.2026
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Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	Khurda	CS 240/2026	Bijayram Das @ Biranchi Narayan Das Vrs M/s. Jayanta Hardware Store	Adv. Soumya Mishra	10.08.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 136/2026	Uday Shankar Rajoo PRasad Beverages Pvt. Ltd Vrs Ananya B2B Solution	D.K.Dwibedi & Associates	17.06.2026	04.08.2026
			CS(III) 137/2026	M/s Excellence Engimac Pvt. Ltd Vrs Ananya B2B Solution	S.S.Mohapatra & Associates	17.06.2026	04.08.2026
			CS(III) 126/2026	Canara Bank Vrs Hemalata Pharmaceuticals	B.N.Udgata & others	11.05.2026	20.08.2026
			CS(III) 82/2026	Canara Bank Vrs. M/s Sree Bhagabati Fashion	B.N.Udgata & others	28.02.2026	10.08.2026
			CS(III) 83/2026	Canara Bank Vrs. M/s Banaja Agencies	B.N.Udgata & others	28.02.2026	10.08.2026
			CS(III) 305/2025	State Bank of India Vrs Nasir Traders & Another	Susamarani Sahoo & Associates	22.12.2025	21.08.2026

			CS(III) 306/2025	State Bank of India Vrs Sankar Distributor & Another	Susamarani Sahoo & Associates	22.12.2025	21.08.2026
			CS(III) 96/2026	Bank Of Baroda Vrs Rupai Rana	Gurudatta Kar & Associates	13.04.2026	21.08.2026
			CS(III) 97/2026	Bank Of Baroda Vrs Srikanta Rana	Gurudatta Kar & Associates	13.04.2026	21.08.2026
			CS(III) 310/2025	State Bank of India VrsAnanta Balia furniture & Another	Susamarani Sahoo & Associates	22.12.2025	25.08.2026
			CS(III) 311/2025	State Bank of India VrsMahaveer Food Service & Another	Susamarani Sahoo & Associates	22.12.2025	25.08.2026
			CS (III)125 /2025 State Bank of India	State Bank of India Vrs Ganeswar Bindhani	Subrat Sarangi & Associates	15.07.2025	31.08.2026
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	-	-	-	-	-
4.	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.07/ 2026	Indian Overseas Bank Vs. Anjali Ladies Corner, Prop: Pushpanjali Panda	H.S. Nanda & Associates	17.03.2026	03.08.2026
5.	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	-	-	-	-	-
6.	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	-	-	-	-	-
7.	Civil Judge (Sr. Division) (Commercial Court),, Rourkela	Sundargarh	-	-	-	-	-
8.	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	-	-	-	-	-

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	Arb(P) 30/2026	OMC Ltd Vrs VISA Steel Ltd.	Adv. Pravat Kumar Muduli	05.07.2026	22.08.2026
			Arb(P) 31/2026	OMC Ltd Vrs VISA Steel Ltd.	Adv. Pravat Kumar Muduli	05.07.2026	22.08.2026
			CS 201/2026	Pentagram Properties LLP Vrs Akhil Kumar Dehury & Others	Adv. Lingaraj Sarangi	10.07.2026	26.08.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL
8.	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 40/2024	S.M. Consultant Vrs The Chief Engineer, RWS, Govt of Odisha	Adv. Amar Kumar Sahoo	02.03.2024	01.08.2026
			CS 243/2024	Bank of Baroda Vrs Supriya Jena & others	Adv. Subhransu Das	04.11.2024	01.08.2026
			CS 283/2025	Siridi Sai Education Society Pvt. Ltd Vrs M/s. Steeltech	Adv. Chinmay Kumar Mohanty	14.07.2025	5.08.2026
			CS 434/2025	Pradeep Kumar Beura Vrs Odisha Construction Corporation Ltd.	Adv. U.C. Senapati	19.09.2025	07.08.2026
			CS 435/2025	M/s. Biraja Construction Vrs Odisha Construction Corporation Ltd.	Adv. U.C. Senapati	19.09.2025	07.08.2026
			CS 317/2023	Sayad Sartaz Ali Vrs Mr. Santosh Kumar Nayak	Adv. Dr. Radha C. Das	11.12.2023	18.08.2026
			CS 389/2025	Umakanta Salangi Vrs Odisha Construction Corporation Ltd.	Adv. Sandeep Ransingh	01.09.2025	19.08.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (III) 164/2025	State Bank Of India Cuttack Vrs Ram Krushna Murmu	Gurudatta Kar & Associates	06.08.2025	04.08.2026
			CS (III) 130/2025	State Bank Of India Cuttack Vrs Hotel Honey	Nityananda Tripathy & Associates	21.07.2025	06.08.2026
			CS (III) 83/2024	Bank Of Baroda Vrs Om Shanti Variety Store & Another	Subrat Sarangi & Associates	17.08.2024	11.08.2026

			CS (III) 163/2025	State Bank Of India Cuttack Vrs Sarat Chandra Mohapatra	Gurudatta Kar & Associates	06.08.2025	12.08.2026
			CS (III) 200/2020 CIS (127/2021)	State Bank Of India Cuttack Vrs Maa Mangala Enterprises	Nityananda Tripathy & Associates	03.05.2020	13.08.2026
			CS (III) 218/2025	Bank Of Baroda Vrs Susama Foodgrain & Others	Gurudatta Kar & Associates	08.09.2025	14.08.2026
			CS (III) 217/2025	Bank Of Baroda Vrs Sasmita Rout	Gurudatta Kar & Associates	08.09.2025	14.08.2026
			CS (III) 205/2022	Orissa Electric Corporation Vrs KSS Petron Pvt. Ltd & Others	B.B.Nanda & Assocites Vrs Ajit Pattnaik & Associates	29.11.2022	17.08.2026
			CS (III) 172/2021 CIS (26/2026)	State Bank Of India Cuttack Maa Durga Traders	Nityananda Tripathy & Associates	30.04.2021	20.08.2026
			CS (III) 248/2025	State Bank Of India Cuttack Vrs Ms Singh Bricks & Another	Subrat Sarangi & Associates	27.09.2025	20.08.2026
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	CS 69/2024	State Bank of India Vs Chaitanya Biswal	B.K.Mohanty	29.10.2024	18.08.2026
			CS 25/2025	State Bank Of India Vs Sharmishtha Padhy	B.K.Mohanty	26.06.2025	31.08.2026
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.35/2025	State Bank of India, RASMEC- SARC, Sambalpur Vs. Rakesh Kumar Behera	Miss Pusparani Mohapatra & Associates Vs. Sri P.M. Dash & Associates	10.11.2025	06.08.2026
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	I.A. No. 01/2025 (C.S. 481/2025)	Vineet Kumar Lahani & Others Vrs Reliance Project Property Management Service Pvt. Ltd	Adv. Akhilesh Mishra	25.10. 2025	-	01.08. 2026	305	Dismissed on contest	-	-	-
			Arb(P) No. 61/2024	Jayashree Chemicals Ltd. Vrs Grasmi Industries Ltd.	Adv. Amit Pattanaik	10.07. 2024	-	03.08. 2026	760	Dismissed on contest	-	-	-
			CS 210/2023	Susanta Kumar Mishra Vrs Sudipta Kumar Das	Adv. H.N. Routaray	25.07. 2023	-	03.08. 2026	1125	Decreed on Contest	-	-	-
			Arb(P) No. 04/2012	M/s. V.M. Enterprises Vrs M/s. OFDC Ltd.	Adv. P.K. Ray	06.01. 2012	-	14.08. 2026	5324	Dismissed on contest	-	-	-
			CMA No. 58/2026 (CS 922/2025)	M/s. Safeway Dredging Enterprises Vrs State Of Odisha	Adv. Jatindranath Das	07.03. 2026	-	19.08. 2026	155	Allowed on Contest	-	-	-

			Exn.(P) No. 18/2021	M/s. Newton Engineering & Chemical Ltd. Vrs M/s. Jindal Stainless Ltd.	Adv. S.M. Pattanaik	18.06. 2021	-	19.08. 2026	1885	Disposed of with Full Satisfaction			
			Arb(P) No. 43/2025	Union of India Vrs Y. Prasad	Adv. Dhaneswar Mohanty	22.07. 2025	-	21.08. 2026	395	Barred by Limitation and Dismissed on contest	-	-	-
			CS 32/2024	M/s. S.M. Consultant Vrs Chief Engineer Govt. Of Odisha	Adv. Amar Kumar Sahoo	23.02. 2024	-	24.08. 2026	790	Decreed on Contest	-	-	-
			Arb(P) No. 48/2025	Cuttack Hospital Pvt. Ltd. Aditya Pal Development Pvt. Ltd.	Adv. S.K. Padhi	07.08. 2025	-	28.08. 2026	381	Allowed on Contest	-	-	-
			Exn.(P) No. 38/2022	Tirupati Stationary Pvt. Ltd Vrs Controller Store E. Co. Railway	Adv. U.C. Senapati	22.03. 2022	-	28.08. 2026	1610	Disposed of with Full Satisfaction	-	-	-
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 136/2024	State Bank Of India Vrs Zisan Saqub Khan	Mrs. Susamrani Sahoo & Associates Vrs Ranjit Mohanty Associates	06.12. 2024		03.08. 2026	602 Days	Contest			
			CS(III) 96/2025	Bank Of Baroda Vrs Maa Durga Fish Centre & Another	Mr Subrat Sarangi & Associates Vrs Raj Kishore Sahoo & Associates	17.06. 2025		06.08. 2026	414 Days	Contest			

			CS(III) 107/2025	Bank Of Maharastra Vrs MoonMoon Sen & Another	Mr Ramesh Chandra Ojha Associates Vrs Nalini Kanta Das & Associates	24.06. 2025		13.08. 2026	414 Days	Contest			
			EXN 197/2012	Kalpataru Mohanty Vrs State Of Odisha	Mr B.B.Mishra & Associates Vrs Addl. G,P	21.07. 2012		04.08. 2026	5123 Days	Contest			
			EXN 152/2023	Santan Barik Vrs Basani Auto Agency	Mr. Sanatan Barik & Associates	18.05. 2023		21.08. 2026	1188 Days	Contest			
			ARBP 5/2021	National Insurance Co. Ltd & Others.Vrs Birendra Kumar Mohanty	Mr Prasanta Kumar Mahali Associates Vrs Prabodha Chandra Nayak Associates	18.07. 2021		21.08. 2026	1858 Days	Contest			
			ARBP 33/2012	Dinesh Agarwal & Another Vrs Suryaa Sponge Iron Limited & Others	Mr Siddhartha Dash & Associates	20.08. 2012		24.08. 2026	5114 Days	Contest			
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	C.S. 40/2023	Punjab National Bank Vs Dhire ndranath Patro And Another	Keshari Pratap Mishra Vrs. Sudarsan Panda	28.09. 2023	-----	13.08. 2026	02 years 11 months	Contested	----- -	----- -	U/o.7, R-1 of CPC
			CS 69/2024	State Bank Of India Vs Chaitanya Biswal	B.K.Mohant y Vrs. Rabinaraya n Bishoyi	29.10. 2024	-----	25.08. 2026	01 years 10 months	Contested	----- -	----- -	U/o.7, R-1 of CPC

4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	Arb.P.01/20 26	Union of India Vs. Harpal Singh	Dillip Panda & Associates & Anil Agrawal & Associates	20.01. 2026	Nil	27.08. 2026	219 days	Contested	Nil	Nil	U/s.34 of Arbitration & Conciliation Act
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	-	-	-	-	-	-	-	-	-	-	-
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	MS- 181/2025(2 7/11)	State Bank Of India Vrs M/S SK Lights Engineers and Service Centre, Prop: SK. Abudulla	R.P.Lenka	16.08. 2011		28.08. 2026	5491	Contested			
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	C.S. 326/114 of 2018-2025	Canara Bank - Versus- Ramesh Chandra Naik	N.C. Naik	17.11. 2018		28.08. 2026	2841	Contested			
			Arbitration 08/10 of 2020-2025	Steel Authority of India Ltd (SAIL)- Versus- M/s KCS Pvt Ltd	S.K. Biswal	18.01. 2020		21.08. 2026	2407	Contested			U/s 34 of the Arbitration & 7 Conciliation Act
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	Comm. Suit-20/302 of 2012/2026	Sbank of India Vs Banchhanaidhi Pattanayak	A.P. Pattanayak	27.02. 2012	NO	19.08. 2026	5287	Judgment	NIL	NIL	NIL

Form 7
Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at	Khurda	2566	Institution- 58 Received- 02 Total- 60	52	2574	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	1228	26	65	1189	
3.	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	403	13	Disposal-09 Transfer- 189 Total- 198	218	
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	265	46	41	270	
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	154	04	02	156	
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	362	05	26	341	

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	726	03	28	701	
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	1803	Institution- 03 <u>Received- 05</u> Total- 08	Disposal-11 <u>Transfer- 33</u> Total- 44	1767	
TOTAL			7507	Institution- 158 <u>Received- 07</u> Total- 165	Disposal-234 <u>Transfer- 222</u> Total- 456	7216	